MR. DEPUTY CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

Notification of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री रामविलास पासवान)ः महोदय, में आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उप धारा (6) के अधीन चीनी का कोई भी व्यापारी किसी भी समय चीनी का कोई स्टॉक, ऐसे स्टॉक के प्राप्त करने की तारीख से तीस दिन से अधिक की अवधि के लिए नहीं रखेगा और किसी भी समय अधिसूचना में वर्णित स्थानों में, प्रत्येक के सामने उल्लिखित मात्रा से अधिक स्टॉक नहीं रखेगा, संबंधी केंद्रीय सरकार का निदेश देने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (खाद्य और सार्वजनिक वितरण विभाग) की अधिसूचना सं. सा.का.नि. 471(अ), दिनांक 29 अप्रैल, 2016 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 5095/16/16]

Notification of the Ministry of Communications

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): महोदय, मैं भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अधीन डाटा सेवा के लिए विभेदकारी टैरिफ़ का निषेध विनियम, 2016 को प्रकाशित करने वाली संचार मंत्रालय (दूरसंचार विभाग) की अधिसूचना सं. 301-5/2016-एफएण्डईए, दिनांक 8 फरवरी, 2016 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) तथा विलंब संबंधी विवरण (केवल अंग्रेज़ी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 4663/16/16]

Statements showing the action taken by the Government on the various assurances

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing the action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:—

- Statement No. XXVI One Hundred and Eighty-second Session, 1997.
 [Placed in Library. See No. L.T. 5252/16/16]
- Statement No. XXXIX One Hundred and Eighty-fourth Session, 1998.
 [Placed in Library. See No. L.T. 5253/16/16]
- Statement No. XXVI One Hundred and Eighty-eighth Session, 1999.
 [Placed in Library. See No. L.T. 5254/16/16]

Papers laid on [5 August, 2016] the Table 3

- Statement No. XXXVI One Hundred and Ninety-first Session, 2000.
 [Placed in Library. See No. L.T. 5255/16/16]
- Statement No. XXXV One Hundred and Ninety-third Session, 2001.
 [Placed in Library. See No. L.T. 5256/16/16]
- Statement No. XXXI One Hundred and Ninety-seventh Session, 2002.
 [Placed in Library. See No. L.T. 5257/16/16]
- 7. Statement No. XXXV One Hundred and Ninety-eighth Session, 2003. [Placed in Library. See No. L.T. 5258/16/16]
- 8. Statement No. XXX One Hundred and Ninety-ninth Session, 2003.

 [Placed in Library. See No. L.T. 5259/16/16]
- 9. Statement No. XXI Two Hundred Session, 2003.

 [Placed in Library. See No. L.T. 5260/16/16]
- Statement No. XXXII Two Hundred and Second Session, 2004.
 [Placed in Library. See No. L.T. 5261/16/16]
- 11. Statement No. XXXVIII Two Hundred and Fourth Session, 2005.

 [Placed in Library. See No. L.T. 5262/16/16]
- 12. Statement No. XXXIV Two Hundred and Fifth Session, 2015.

 [Placed in Library. See No. L.T. 5263/16/16]
- Statement No. XXX Two Hundred and Sixth Session, 2005.
 [Placed in Library. See No. L.T. 5264/16/16]
- 14. Statement No. XXXIV Two Hundred and Seventh Session, 2006.

 [Placed in Library. See No. L.T. 5265/16/16]
- Statement No. XXIX Two Hundred and Eighth Session, 2006.
 [Placed in Library. See No. L.T. 5266/16/16]
- Statement No. XXIII Two Hundred and Ninth Session, 2006.
 [Placed in Library. See No. L.T. 5267/16/16]
- 17. Statement No. XXVIII Two Hundred and Tenth Session, 2007.

 [Placed in Library. See No. L.T. 5268/16/16]
- Statement No. XXVIII Two Hundred and Eleventh Session, 2007.
 [Placed in Library. See No. L.T. 5269/16/16]
- Statement No. XXVIII Two Hundred and Thirteenth Session, 2008.
 [Placed in Library. See No. L.T. 5270/16/16]

- 20. Statement No. XXIII Two Hundred and Fourteenth Session, 2008.

 [Placed in Library. See No. L.T. 5271/16/16]
- 21. Statement No. XXIV Two Hundred and Seventeenth Session, 2009. [Placed in Library. See No. L.T. 5272/16/16]
- Statement No. XXIV Two Hundred and Eighteenth Session, 2009.
 [Placed in Library. See No. L.T. 5273/16/16]
- Statement No. XXIII Two Hundred and Nineteenth Session, 2010.
 [Placed in Library. See No. L.T. 5274/16/16]
- 24. Statement No. XXII Two Hundred and Twentieth Session, 2010.

 [Placed in Library. See No. L.T. 5275/16/16]
- 25. Statement No. XIX Two Hundred and Twenty-third Session, 2011.

 [Placed in Library. See No. L.T. 5276/16/16]
- 26. Statement No. XVII Two Hundred and Twenty-fourth Session, 2011.

 [Placed in Library. See No. L.T. 5277/16/16]
- 27. Statement No. XVII Two Hundred and Twenty-fifth Session, 2012.

 [Placed in Library. See No. L.T. 5278/16/16]
- 28. Statement No. XV Two Hundred and Twenty-sixth Session, 2012.

 [Placed in Library. See No. L.T. 5279/16/16]
- 29. Statement No. XIV Two Hundred and Twenty-seventh Session, 2012. [Placed in Library. See No. L.T. 5280/16/16]
- 30. Statement No. XIII Two Hundred and Twenty-eighth Session, 2013.

 [Placed in Library. See No. L.T. 5281/16/16]
- 31. Statement No. XI Two Hundred and Twenty-ninth Session, 2013.

 [Placed in Library. See No. L.T. 5282/16/16]
- 32. Statement No. X Two Hundred and Thirtieth Session, 2013-2014.

 [Placed in Library. See No. L.T. 5283/16/16]
- 33. Statement No. VIII Two Hundred and Thirty-second Session, 2014.

 [Placed in Library. See No. L.T. 5284/16/16]
- 34. Statement No. VII Two Hundred and Thirty-third Session, 2014.

 [Placed in Library. See No. L.T. 5285/16/16]
- 35. Statement No. VI Two Hundred and Thirty-fourth Session, 2015.

 [Placed in Library. See No. L.T. 5286/16/16]

- 36. Statement No. V Two Hundred and Thirty-fifth Session, 2015.

 [Placed in Library. See No. L.T. 5287/16/16]
- 37. Statement No. IV Two Hundred and Thirty-sixth Session, 2015.

 [Placed in Library. See No. L.T. 5288/16/16]
- 38. Statement No. III Two Hundred and Thirty-seventh Session, 2015.

 [Placed in Library. See No. L.T. 5289/16/16]
- 39. Statement No. II Two Hundred and Thirty-eighth Session, 2016.

 [Placed in Library. See No. L.T. 5290/16/16]
- 40. Statement No. I Two Hundred and Thirty-ninth Session, 2016.

 [Placed in Library. See No. L.T. 5291/16/16]

Reports and Accounts (2014-15) of the various societies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. S. AHLUWALIA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Society of Agricultural Economics (ISAE), Mumbai, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4796/16/16]
- (ii) (a) Annual Report and Accounts of the Indian Society of Agricultural Statistics (ISAS), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4795/16/16]
- I. Notifications of the Ministry of Railways
- II. Report and Accounts (2014-15) of the Indian Railway Welfare Organisation (IRWO), New Delhi and related papers
- III. Report on the progress of intake of SC/ST in recruitment/promotion in Railways and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Sir, I lay on the Table—